

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NIRMAL LIFESTYLE (KALYAN) PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Nirmal Lifestyle (Kalyan) Private Limited
2.	Date of incorporation of corporate debtor	29/03/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101MH2007PTC169388
5.	Address of the registered office and principal office (if any) of corporate debtor	Nirmal Lifestyle, Opp. Nirmal Nagar, LBS Marg, Mulund (W), Mumbai - 400080
6.	Insolvency commencement date in respect of corporate debtor	16 th June, 2022 (date of receipt of order 17 th June, 2022)
7.	Estimated date of closure of insolvency resolution process	13 th December, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Dilipkumar Natvarlal Jagad IBBI/IPA-001/IP-P00233/2017-2018/ 10462
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com ; nirmalkalyan.ird@gmail.com
11.	Last date for submission of claims	1 st July, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Vithal M Dahake IBBI/IPA-003/IP-N00117/2017-2018/11296 603, Neelgiri Apartments, Opp. Hotel Royal Challenge, Aba Karmarkar Marg, Off Gen. A.K. Vaidya Marg, Yashodham, Goregaon-East, Mumbai -400063. vm.dahake@rediffmail.com 2. Mr. Satya Narayan Baheti IBBI/IPA-001/IP-P-01759/2019-2020/12670 Flat No. 1804, Zinnia, Bldg. No.17, Vasant Oasis, Makwana Road, Marol, Andheri-East, Mumbai- 400059. sn.baheti@rediffmail.com 3. Mr. Shekhar Kumar Agarwal IBBI/IPA-002/IP-N00883/2019-2020/12874 Flat No-1002, 10th Floor, B Wing, Building No-16, Mount Blaank Building, Tilak Nagar Chembur-West, Mumbai- 400089. shekhar2308@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable



Notice is hereby given that the National Company Law Tribunal, Mumbai bench has ordered the commencement of a Corporate Insolvency Resolution Process ("CIRP") of the NIRMAL LIFESTYLE (KALYAN) PRIVATE LIMITED ("CD") vide order no. C.P. (IB)/1337(MB)2020 dated 16th June, 2022 (date of receipt of order 17th June, 2022).

The creditors of Nirmal Lifestyle (Kalyan) Private Limited, are hereby called upon to submit their claims with proof on or before 1st July, 2022 to the IRP at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18th June, 2022
Place: Mumbai



A handwritten signature in blue ink, appearing to read "Dilip", written over the printed name.

Dilipkumar Natvarlal Jagad
Interim Resolution Professional
IBBI/IPA-001/IP-P00233/2017-18/10462